

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
 GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
 DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
 8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,  
 NEW DELHI-110002

No.F. 6/2/2015-Judl./Suptlaw/

Dated November, 2019

NOTIFICATION

No.F.6/2/2015-Judl./Suptlaw/ : In exercise of the powers conferred by section 4 of the Family Courts Act, 1984 and all other powers enabling him in this regard, the Lt. Governor of the National Capital Territory of Delhi, with the concurrence of High Court of Delhi, hereby appoints the following officers of Delhi Higher Judicial Service as Principal Judges, Family Courts for the Districts as mentioned against their names, with effect from the date(s) they take over, in terms of section 4 of the Family Courts Act, 1984, with conferment of powers as such: -

S. No.	Name of the Officer	District
1.	Mr. Sanjay Garg-I	New Delhi
2.	Ms. Shalinder Kaur	North-East
3.	Ms. Madhu Jain	South-East
4.	Ms. Bimla Kumari	North-West
5.	Ms. Renu Bhatnagar	West

By order and in the name of the  
 Lt. Governor of National  
 Capital Territory of Delhi,

(Sanjay Kumar Aggarwal)  
 Principal Secretary (Law, Justice & L.A.)

No.F. 6/2/2015-Judl./Suptlaw/2344-2349

Dated 27 November, 2019

Copy forwarded for information and necessary action to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi.
2. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi w.r.t his D.C. letter No.6366/DHC/Gaz-I/VI.E.2(a)/2019 dated 23.11.2019.
4. The District & Sessions Judge (HQ), Delhi, Tis Hazari Courts, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette.
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

(Sanjay Kumar Aggarwal)  
 Principal Secretary (Law, Justice & L.A.)

A 22/11/19  
 R 403 I

**MOST IMMEDIATE**

No. ~~6505~~ /G-1/Gaz./DHC/2019

Dated: 28/11/19.

From

The Registrar General  
High Court of Delhi,  
New Delhi.

To/

The District & Sessions Judge (HQ),  
Tis Hazari Courts Complex,  
Delhi-110054.

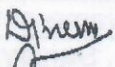
Sub: Appointment of Principal Judge, Family Courts, Delhi - regarding.

Sir,

I am directed to forward herewith a copy of Notification No. F.6/2/2015-Judl./Suptlaw/2344-2349 dated 27.11.2019, issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi on the above subject, with a request to deliver a copy of the same to the officer concerned.

Yours sincerely,

Encl.: as above.

  
(Dinesh Kumar Sharma)  
Registrar General

Endt. No. \_\_\_\_\_/G-1/Gaz./DHC/2019

Dated:

Copy for information to :-

1. All the District & Sessions Judge, Delhi.
2. The District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.



Deputy Registrar (Gaz-I)

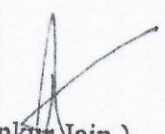
**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HOs): DELHI.**

No. F.5 (1)/2019/ 84748-700

Dated, Delhi the 28 NOV 2019

Sub: Appointment of Principal Judge, Family Courts, Delhi- regarding.  
Copy forwarded alongwith its enclosure for information and necessary action to :-

1. The Officers concerned.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The PRO, Tis Hazari Courts, New Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
8. The 'LAYERS' Section, for uploading on 'LAYERS'.

  
(Ankur Jain )  
Additional District Judge/  
Officer In-charge( Judicial )  
For District & Sessions Judge(HQs),  
Delhi